

DIVISION BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/247(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS ANJU BAJAJ
UNDER SECTION	SECTION 95(1)

**Appearance(via video conference/physically)**

For Financial Creditor

Mr. Avishek Guha, Adv.

Ms. Arunika Dutta, Adv.

Mr. Kaustav De Sarkar, Adv.

For Personal Guarantor

Mr. Sarbajit Mukherjee, Adv.

Mr. Sayantan Bose, Adv.

Ms. Manisha Das, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Affidavit of service upon Corporate Debtor has been filed.
3. Post this matter for consideration on **14.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**